

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(9) C.P.(I.B)-1676/8&9/(MB)/2017

CORAM: Present : SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 24.07.2018

NAME OF THE PARTIES: Sodexo Food Solutions India Pvt. Ltd.
V/s
Naik Business Services Pvt. Ltd..

SECTION OF THE COMPANIES ACT : 8 & 9 of Insolvency and
Bankruptcy Code, 2016.

ORDER

1. The Learned Representatives from both the sides are present.
2. By consent the matter is adjourned to **29.08.2018 for settlement.**

SD/-

BHASKARA PANTULA MOHAN
Member (Judicial)

24.07.2018.

HHS